Anneutre-1 to Circular No. IBBUCIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Drisk Shoe. Limitet: Date of commencement of CIRP 12.65.2022 (received on 13.05.2022) NCLT order C. P. (I.B) No. 2599/CID/HRY/2021 dated 12.65.2022 (received on 13.05.2022) List of creditors as on: 10.04.2022 List of secured financial creditors belonging to any class of creditors

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SL No.	Name of creditor	Details	of claim received		Details of claim admitted					Amount of continge nt claim		Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		off			
1	Bank of India	26.05.2022	₹ 1,22,22,64,590.3	₹ 1,21,74,45,074.00	Section 5(8)	As per Enclosure 1	0	No	100.00%	0	0	₹ 48,19,516.30	0	
						NIL								
1 -					1			1						

Details of Security interest, if any, in respect of such claim						
Security	Particulars					
Principal	For WCL Hypothecation of –					
	Stocks & Book Debts (Present and Future) at whichever location					
	For Term Loan					
	Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building					
	LC LOC raw material Pledge of TDRs @ 10%					
Collateral for all limits for term loan and working capital	(i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1					
limits/ PC/ FC/ FITLs (i.e. for the entire exposure of the						
company on the Bank of India)						
	(ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2					
	(iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company					
	Nalagarh UNIT-1					
	(iv)) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2					
	(v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3					
	(b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5)					
	(vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.					
	(vii) Pledge of TDR as security of Face value Rs. 1.57 crore.					
	(ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).					
Total Principal + Collateral	Rs. 72.31 Crores					